

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Civil Appeal No. 315/2025

YAMUNA EXPRESSWAY INDUSTRIAL DEVELOPMENT AUTHORITY Appellant(s)

VERSUS

M/S ADORE INFRASMITH PVT LTD & ORS.

Respondent(s)

Date : 04-12-2025 This appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE J.K. MAHESHWARI
HON'BLE MR. JUSTICE VIJAY BISHNOI

For Appellant(s) :

Mr. Ranjit Kumar, Sr. Adv.
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Mr. Amar Gupta, Adv.
Mr. Divyam Agarwal, AOR
Mr. Pranav Tanwar, Adv.
Mr. Anirudh Vats, Adv.
Mr. Akash Dikshit, Adv.

For Respondent(s) :

Mr. Gaurav Agarwal, Sr. Adv.
Mr. Ashish Mohan, Sr. Adv.
Mr. Mahesh Agarwal, Adv.
Mr. Nitesh Jain, Adv.
Mr. Ankur Saigal, Adv.
Ms. Priyadarshini Dewan, Adv.
Ms. S. Lakshmi Iyer, Adv.
Mr. Devansh Srivastava, Adv.
Mr. Deepak Agarwal, Adv.
Ms. Rajshree Jaiswal, Adv.
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Mr. Dama Seshadri Naidu, Sr. Adv.
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Mr. Dhiraj, Adv.
Mr. Ashutosh Dubey, Adv.
Mrs. Anshu Vachher, Adv.
Ms. Abhiti Vachher, Adv.

Mr. Akshat Vachher, Adv.
Mr. Jasvinder Choudhary, Adv.
Ms. Nandni Sharma, Adv.
Mr. Amit Kumar, Adv.
Ms. Sakshi Raman, Adv.
M/S. Vachher And Agrud, AOR

**UPON hearing the counsel the Court made the following
O R D E R**

- 1) List on 15th January, 2026.

(NIDHI AHUJA)
AR-cum-PS

(NAND KISHOR)
ASSISTANT REGISTRAR